

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

119

CP(CAA) No.518/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company	Gloster Limited & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. R.N. Sharma, Adv.
Mr. T. Khaita, Adv.

} Petitioners

} T Khaita
18/01.

TIA INLA
Dy Director

O/o RD (ER)
MCA

18-1-18

ORDER

Ld. Counsel for the petitioners and the Dy. Director from the O/o of the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)